

(b) if so, the reaction of Government thereto?

THE DEPUTY MINISTER IN THE MINISTRY OF INFORMATION AND BROADCASTING (SHRI DHARAM BIR SINHA): (a) No, Sir.

(b) Does not arise.

Costing of Coca Cola/Fanta

1458. SHRI BHALJIBHAI PARMAR Will the Minister of INDUSTRY be pleased to state:

(a) whether Bureau of Industrial Costs and Prices did costing of Coca Cola/Fanta etc; and

(b) if so, their recommendations and the reasons for not approving them?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (SHRI B. P. MAURYA): (a) No, Sir.

(b) Does not arise.

Activities of C. I. A.

1459. SHRI H. N. MUKERJEE: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether a Calcutta journalist is prepared to part with documents and other gadgets given to him by C.I.A., as reported in a Bombay weekly dated the 10th July, 1976;

(b) whether any enquiry has been made from the journalist; and

(c) if so, the facts thereof and steps taken in the matter?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS, DEPARTMENT OF PERSONNEL AND ADMINISTRATIVE REFORMS AND DEPARTMENT OF PARLIAMENTARY AFFAIRS (SHRI OM MEHTA): (a) to (c). It will not be in public interest to disclose the details in this matter.

Meeting of Chairmen of Electricity Boards

1460. SHRI D. D. DESAI: Will the Minister of ENERGY be pleased to state:

(a) whether his Ministry recently convened in New Delhi a meeting of Chairmen of Electricity Boards;

(b) if so, whether the meeting discussed methods of improving power generation efficiency; and

(c) if so, the main points thereof?

THE DEPUTY MINISTER IN THE MINISTRY OF ENERGY (PROF. SIDDHESHWAR PRASAD): (a) Yes, Sir.

(b) Yes, Sir.

(c) With a view to maximising the generation of power from the existing thermal capacity, the following major decisions were taken in the Conference —

(i) Determined efforts should be made to reduce the duration of both scheduled and forced outages of thermal plants.

(ii) Immediate action should be taken to introduce preventive maintenance techniques in a scientific manner.

(iii) Appropriate action should be taken for prompt repairs and maintenance works.

(iv) Steps should be taken to reduce partial outages.

(v) BHEL and Instrumentation Limited, Kota Engineers alongwith representatives of the CEA would visit power stations to diagnose the ills and suggest remedial measures.

(vi) The BHEL would stock slow moving spare parts for Russian and American machines and would also stock spare parts for their own machines.

(vii) It was recognised that the various constituents must observe discipline in respect of frequency control, load despatch, etc. in the integrated functioning of their grids on a regional basis so that the maximum benefits of integration are derived.

(viii) Importance of adopting professional management techniques and making adequate training arrangements was appreciated.

Damage to Tarapur Atomic Power Station due to Fire

1461. SHRI DHAMANKAR: Will the Minister of ATOMIC ENERGY be pleased to state:

(a) whether one of the transformers at the Tarapur Atomic Power Station was completely damaged due to the fire that broke out there on 12th July, 1976;

(b) if so, the quantum of total loss sustained;

(c) how long it will take to repair/replace the transformer and re-commission it and at which cost; and

(d) whether the cause of fire has been investigated; if so, the results thereof and the action taken in the matter?

THE PRIME MINISTER, MINISTER OF PLANNING, MINISTER OF ATOMIC ENERGY, MINISTER OF ELECTRONICS AND MINISTER OF SPACE (SHRIMATI INDIRA GANDHI): (a) to (d). A transformer of the Maharashtra State Electricity Board located near the Switchyard of the Tarapur Atomic Power Station was damaged by fire on 12th July, 1976. The working of the TAPS was interrupted for a few hours by this incident. The quantum of work involved in repairing the transformer, the time that will be taken for repairs, and the cost of the repairs are being assessed by the Maharashtra

State Electricity Board. The fire appears to have been caused by a defect in the transformer equipment.

Shortage of Hard Coke from the stock lying at Coke Oven Plant in Giridih Collieries

1462. SARDAR SWARAN SINGH SOKHI: Will the Minister of ENERGY be pleased to state:

(a) whether a shortage of 2200 tonnes of hard coke worth Rs. 1,97,400/- from the stock lying at the Coke Oven Plant has been detected in Giridih collieries; and

(b) if so what action Government propose to take in the matter?

THE DEPUTY MINISTER IN THE MINISTRY OF ENERGY (PROF. SIDDHESHWAR PRASAD): (a) Yes, Sir. A shortage of 2177.80 tonnes has been detected.

(b) A Committee is being appointed by Central Coalfields Limited to enquire into the matter.

Reconstitution of Film Censor Board

1463. SHRI SHANKER RAO SAVANT: Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

(a) whether the Film Censor Board has been reconstituted;

(b) if so, who are its members; and

(c) whether any qualifications have been prescribed for the members of the Board, if so, what are they?

THE DEPUTY MINISTER IN THE MINISTRY OF INFORMATION AND BROADCASTING (SHRI DHARAM BIR SINHA): (a) and (b). No, Sir. Before the Board of Film Censors is reconstituted, Government are further reviewing the guidelines for censorship and related issues in order to bring about improvement in the standard of films.